

Open Court

**CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD
BENCH ALLAHABAD**

(THIS THE **22nd** DAY OF **APRIL** 2010)

Hon'ble Mr. A.K. Gaur, Member (J)
Hon'ble Mr. S.N. Shukla, Member (A)

Original Application No.1454 of 2005

(U/S 19, Administrative Tribunal Act, 1985)

1. Lallu Lal, son of late Shri Dakhi Lal, (Electrical Driver (Mail), Resident of 62, Subedarganj, Allahabad.
2. B.B. Banerjee, (Electrical Driver (Mail), son of Shri D.N Banerjee, Resident of 141-D/17-F, Shastri Nagar, Sadiyapur, Allahabad.
3. Ramji Mishra, (Electrical Driver (Mail), son of Shri Mishri Mishra, Resident of Village Pandeypur, Post Sarai Bharti (Rasda), district Ballia, at present resident at 492-I, Railway Colony, Balaipur, Allahabad.
4. Jabbar Ali(Electrical Driver (Mail), son of Shri Abdul Gafoor, resident of Village Harsewakpur-2, Post Basaratpur, District Gorakhpur, at present residing at 664-A, Loco Colony, Allahabad.
5. Moti Lal III (Electrical Driver (Mail), son of late Amarjeet, resident of village Kasdhana (Dharvas Patti) Post Naruiya Bazar (Jigna), District Mirzapur.
6. M.A. Usmani ((Electrical Driver (Mail), son of Shri Riyajat Hussain, resident of C-764/G.T.B. Nagar, Karaili Colony, Allahabad.
7. Tribhuwan Kumar (Electrical Driver (Mail), son of Shambhu Lal, resident of Village Badi Korauli, Post Sarai Meer, District Azamgarh, at present residing at 76-CH Loco Colony, Allahabad.
8. G.S. Bhatt (Electrical Driver (Mail), son of Shri B.N Bhatt, resident of Village Udaychandrapur, Post Ismyleganj, District Allahabad, at present residing at 123/2, Nai Basti, Khuldabad, Allahabad.
9. Sipriyan Surin, (Electrical Driver (Mail), son of shri Timtus Surin, Resident of Village Ketinga Girija Toli, post Bano, district Simdega (Jharkhand) at present resident at Quarter No. 585-G, Loco Colony, Allahabad.
10. Des Raj Singh II (Electrical Driver (Mail), son of Shri Mahipal Singh, resident of Village & Post Kalhor, district Mainpuri at present residing at 691-B, Loco Colony, Allahabad.
11. M.P.N Singh(Electrical Driver (Mail), son of Shri Surya Narayan Singh, resident of village & Post Bhauwapar,

✓

district Gorakhpur at present resident at 10 GH, Loco Colony, 8th Marg, Allahabad.

12. R.N. Singh (Electrical Driver (Mail), son of late Ram Iqbal Singh, resident of Village Post Bhelai, District Bhojpur (Aara) Bihar, at present residing at 477/MN, G.R.P., Colony, Allahabad.
13. Ranatus Lugun (Electrical Driver (Mail), son of late Shri Philip Lugun, resident of Village Narodega, Post Lachragarh, District Simdega (Jharkhand), at present residing at 547-C, Railway Colony, Ghanshyam Nagar, Allahabad.
14. S.Surin, (Electrical Driver (Mail), son of Shri A. Surin, resident of Village Ketunga, Post Bano, District Gumula (Jharkhand), at present residing at 544-A, Ghanshyam Nagar Railway Colony, Allahabad.
15. Madan Mohan Jha, (Electrical Driver (Mail), son of Shri Lakshman Jha, resident of Village & Post Dumari Kalan, Sitamarhi (Bihar), at present residing at 502, Shanti Nagar, Jhalwa (Pipal Gaon), Post Dhoomanganj, Allahabad.
16. P.B Khalkho, (Electrical Driver (Mail), son of late Lajras Khalkho, resident of Old Bank Dera, K.T. Road, Ranchi, at present residing at 2/6B, 66, Nihalpur, Allahabad.
17. Ram Kumar Pandey, (Electrical Driver (Mail), son of late shri M.P Pandey, resident of Village & Post Charwa Pure Handhai, Tehsil Chayal, district Kaushambi (U.P).
18. Lallu Prasad, (Electrical Driver (Mail), son of Shri Nanku Lal, resident of village Mardharapur, Post Muratganj Kasiya Poorv, district Kaushambi (U.P).
19. Imtiyaz Ahmad Siddiqui, (Electrical Driver (Mail), son of late Shri Istiyaq Ahmad Siddiqui Resident of 9-A, Loco Colony, Allahabad.
20. S.K. Dey (Electrical Driver (Mail), son of late Shri A.K. Dey, resident of 162, Chak Madhav Singh Lane, Allahabad.
21. Mahmood Khan, (Electrical Driver (Mail), son of late Shri Jumman, resident of 40, Bagantola, Allahabad.

.....Applicants

By Advocate: Shri R.P. Yadav
Shri Krishna Kumar Agarwal.

Versus.

1. Union of India through the General Manager, North Central Railway, Allahabad.
2. Divisional Railway Manager, North Central Railway, Allahabad.
3. Senior Divisional Electrical Engineer (Operating), North Central Railway, Allahabad.
4. Senior Divisional Personnel Officer, North Central Railway, Allahabad.

.....Respondents

By Advocate: Shri K.N Singh

✓

ORDER**DELIVERED BY A.K. GAUR, MEMBER (JUDICIAL)**

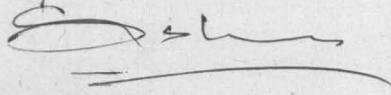
We have heard Shri R.P. Yadav, learned counsel for the applicant and Shri K.N. Singh, learned counsel for the respondents.

2. It is alleged by the learned counsel for the applicant that order dated 18.04.2005 is cryptic, non speaking and has been passed in utter violation of rules. Shri R.P. Yadav, learned counsel for the applicant would contend that the competent authority while considering the grievance has not at all considered the prayer of the applicant.

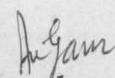
3. Having heard parties' counsel, the applicant is directed to prefer a detailed comprehensive representation within three weeks from the date of receipt of copy of this order. If such a representation is filed, the same shall be decided by the competent authority by a reasoned and speaking order within a period of three months from the date of receipt of copy of this order.

✓

4. With the above direction, the OA stands disposed of with no order as to costs.



Member-A


Member-J

/ns/